GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:707 ANSWERED ON:12.11.2010 RENEWABLE ENERGY SOURCES Reddy Shri K. Jayasurya Prakash

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has allocated Rs. 15,000 crore to the State Governments for development of renewable energy sources;
- (b) if so, the details thereof;
- (c) whether the funds allocated have been utilized properly by the State Governments;
- (d) if so, the details thereof and if not, the reason therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): No, Madam. Out of the total budgetary allocation of Rs.4,000 crore to the Ministry for the 11th plan period, Central Financial Assistance totaling Rs. 1,489 crore has been provided for development of renewable energy sources in different States till 30.6.2010. State-wise details thereof are given in Annexure.

(c),(d)&(e): The utilization of funds has been upto 95% during the 11th Plan period. Variation in the performance has been observed to be due to several factors that include availability of States own infrastructure (manpower and resources) and provision of counterpart funds in State budget for implementation of various programmes, status of commercialization of renewable energy activities in the States , remoteness of projects sites, etc. To ensure full and proper utilization of the funds, steps being taken by the Government include, requirement of periodic physical & financial progress reports, funds utilization certificates & audited statements of expenditure; regular review meetings with State Nodal / Implementing Agencies; and, random inspection visits to project sites to ascertain the quantity and quality of systems deployed; etc. This apart, periodic internal audit of the State Nodal Agencies is also undertaken.

Annexure

(Rs. In Crore)

Annexure- referred to in reply to parts (a)& (b) of Lok Sabha Unstarred Question No.707 for 12.11.2010 regarding Renewable Energy Sources

State-wise details of the Central Financial Assistance provided for during the last three years i.e. 2007-08, 2008—09, 2009-2010 and current year 2010-11 (upto 30.06.2010)

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S.No. State / UT 2007-08 2008-09 2009-10 2010-11
1 A & N
           0.00 0.02 0.02
2 ANDHRA PRA. 17.90 18.89 14.22 4.11
3 ARUNACHAL PRA. 13.44 16.41 53.67 34.73
4 ASSAM 78.84 29.01 23.29 0.05
5 BIHAR 5.27 3.85 3.99 2.84
6 CHANDIGARH 3.24 0.04 24.12 3.77
7 DADRA & NAGAR HAVELI 0.00 0.03
8 DAMAN & DIU 0.00 0.01
9 DELHI 43.82 41.31 37.86 10.89
10 GOA 0.44 2.02 0.55 0.17
11 GUJARAT 9.79 6.15 12.89 0.29
12 HARYANA 5.68 8.10 2.63 0.95
13 HIMACHAL PRA 2.51 16.77 7.21 4.91
14 J & K 8.33 18.27 10.49 19.82
15 KARNATAKA 8.68 22.39 21.74 6.10
16 KERALA 1.02 6.64 4.66 4.72
17 MADHYA PRA 10.65 9.56 19.26 2.49
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- 18 MAHARASHTRA 48.95 40.72 65.92 40.25
- 19 LAKSHADWEEP 0.00 0.19

- 19 LAKSHADWEEP 0.00 0.19
 20 MANIPUR 3.03 9.07 2.09 0.02
 21 MEGHALAYA 6.47 2.90 3.19 3.54
 22 MIZORAM 7.70 0.97 1.62 0.26
 23 NAGALAND 3.39 2.89 0.62 1.18
 24 ORISSA 5.86 6.49 21.62 5.76
- 25 PUDUCHERRY 0.13 0.13 0.21
- 26 PUNJAB 4.97 12.63 9.49
- 27 RAJASTHAN 13.56 0.69 13.63 26.27
- 28 SIKKIM 14.10 8.01 5.41 1.52
- 29 TAMIL NADU 5.29 11.91 18.72 3.83
- 30 TRIPURA 10.51 12.21 11.92 0.52
- 31 UTTAR PRADESH 12.19 11.61 24.20 12.47 32 WEST BENGAL 15.24 14.29 36.22 20.67
- 33 CHHATTISGARH 9.22 15.88 21.51 6.46
- 34 JHARKHAND 14.22 10.24 7.40 0.09
- 35 UTTARAKHAND 8.70 15.66 19.94 1.11 TOTAL 393.15 375.96 500.26 219.79